

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2502  
ANSWERED ON:14.03.2006  
SETTING UP OF SERVICE COMMISSION  
Singh Shri Sitaram

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the provisions laid down by the Government for the recruitment of lecturers/readers/professors in various institutions under the jurisdiction of University Grants Commission (UGC) and All India Council for Technical Education (AICTE);
- (b) whether these provisions are being strictly followed in the recruitment of lecturers/readers/professors by various institutions; (c) if not, whether any system is in existence to check the instances of violation of provisions;
- (d) if so, the details thereof;
- (e) whether the UGC/ AICTE has issued any guideline to the State Governments for constituting a service commission for the recruitment of lecturers /readers/professors; and
- (f) if so the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT ( SHRI M.A.A. FATMI )

- (a): According to the information furnished by the University Grants Commission (UGC), UGC's Regulation 2000, provide for minimum qualification for the teaching posts in subjects other than Fine Arts, Management, Engineering and Technology in Universities or Colleges for appointment through open advertisement. Information from All India Council for Technical Education (AICTE) is being collected and will be laid on the Table of the House.
- (b) All the universities have been advised by the UGC to strictly comply with these provisions.
- (c) & (d): The UGC generally obtain the comments from the concerned university /institute/ college, in case of any complaint regarding non-compliance with these provisions is received.
- (e) & (f) No. Sir.